

VIDHAN SABHA QUESTION

Name of Department : Planning Department
Starred Question No. : 5248
Date of Reply : 11-08-2022
Subject : MLA Priority Schemes.
Question Asked by : Smt. Asha Kumari (Dalhousie)
Concerned Minister : Chief Minister

Will the Chief Minister be Pleased to state:

Question	Reply
(a) During the last three years upto dated 20 July, 2022, how many MLA Priority Schemes have been sanctioned for Dalhousie Assembly Constituency;	The information is laid on the table of the house.
(b) How many DPRs of these priority Roads and Bridges have been prepared by PWD till date of these schemes; and	
(c) During this period what is the latest position of each MLA Priority work; work-wise details be given?	

Reply of the Starred Question No. 5248 asked by Smt. Asha Kumari (Dalhousie).

Question	Reply																		
<p>(a) During the last three years upto dated 20 July, 2022, how many MLA Priority Schemes have been sanctioned for Dalhousie Assembly Constituency;</p>	<p>(a) During the last three years (2019-20 to 2022-23) upto dated 20 July, 2022, total Nine MLA Priority Schemes have been sanctioned for Dalhousie Assembly Constituency. The detail of sanctioned schemes as follows:-</p> <table border="1" data-bbox="821 762 1442 1012"> <thead> <tr> <th data-bbox="821 762 954 856">Sector</th> <th data-bbox="954 762 1162 856">Schemes approved from NABARD</th> <th data-bbox="1162 762 1442 856">Schemes approved from other Programmes</th> </tr> <tr> <th data-bbox="821 856 954 888">1.</th> <th data-bbox="954 856 1162 888">2.</th> <th data-bbox="1162 856 1442 888">3.</th> </tr> </thead> <tbody> <tr> <td data-bbox="821 888 954 919">MI</td> <td data-bbox="954 888 1162 919">0</td> <td data-bbox="1162 888 1442 919">0</td> </tr> <tr> <td data-bbox="821 919 954 951">R&B</td> <td data-bbox="954 919 1162 951">3</td> <td data-bbox="1162 919 1442 951">0</td> </tr> <tr> <td data-bbox="821 951 954 982">RWSS</td> <td data-bbox="954 951 1162 982">3</td> <td data-bbox="1162 951 1442 982">3</td> </tr> <tr> <td data-bbox="821 982 954 1012">Total:-</td> <td data-bbox="954 982 1162 1012">6</td> <td data-bbox="1162 982 1442 1012">3</td> </tr> </tbody> </table>	Sector	Schemes approved from NABARD	Schemes approved from other Programmes	1.	2.	3.	MI	0	0	R&B	3	0	RWSS	3	3	Total:-	6	3
Sector	Schemes approved from NABARD	Schemes approved from other Programmes																	
1.	2.	3.																	
MI	0	0																	
R&B	3	0																	
RWSS	3	3																	
Total:-	6	3																	
<p>(b) How many DPRs of these priority Roads and Bridges have been prepared by PWD till date of these schemes; and</p>	<p>(b) During the period from 2019-20 to 2022-23, total 06 DPRs of Roads & Bridges have been prepared by PWD. Out of these six DPRs 01 DPR has been posed to NABARD and 05 DPRs are under consideration at the level of Zonal Chief Engineer.</p>																		
<p>(c) During this period what is the latest position of each MLA Priority work; work-wise details be given?</p>	<p>(c) During this period (2019-20 to 2022-23) upto 20 July, 2022, the work-wise latest position of each MLA Priority work is given at Annexure-I.</p>																		

Annexure-I.

Sr. No.	Name of MLA Priority	Year/ Priority	DPR Prepared (Yes No)	Latest position of MLA Priority Work
1	2	3	4	5
	R & B सड़कें एवं पुल			
	वर्ष :	2019-20		
1	C/o 120 mtrs. Motorable bridge over river Siul between Sundla and Koti.	1	No	Hydraulic Data for construction of the bridge has been collected and Geo Tech. investigation is in progress. DPR shall be prepared on finalization of design of bridge.
2	C/o balance work of Dalhousie/Talai road in HP PWD Division Dalhousie.	2	Yes	Manuscript copy of DPR sent to CE(KZ) Dharamshala vide SE 7 th Circle office letter No. 5528-30 Dated 11.07.2022 for Rs.678.04 lacs.
3	C/o link road village Sagoti in GP Bhajotra KM 0/0 to 7/500.	3	No	The forest case under FCA for the diversion of 4.10-hectare forest land was prepared and submitted online on 16.10.2021 on PARIVESH (MOEF) Portal and the Acknowledgement slip was received on dated 22.03.2022. The submission of the hard copies of the forest case to the forest department is pending due to non receipt of enumeration list of trees which is still awaited from the Forest Department. The concerned Assistant Engineer, Bhalei Sub-Division HP.PWD, Bhalei vide his office letter No. 428 dated 18.05.2022 has requested Range Officer Bhalei & Executive Engineer Salooni vide his letter No. 5801-03 dated 08.07.2022 has requested the DFO Salooni, to submit the enumeration list, but the same has not been received till date.
4	C/o link road from Panoga to Daneta KM 0/0 to 7/500.	4	No	The alignment of the road has been finalized. Revenue papers under preparation.

	वर्ष :	2020-21		
5	C/o link road to village Tribhol.	1	No	The alignment has been finalized. Private/forest land is involved and private land owners are not ready to donate their land. Forest case could not be prepared due to non-execution of gift deeds by private landowners.
6	Improvement and mettaling tarring of link road to village Sakrera.	2	Yes	Manuscript DPR prepared and submitted to CE(KZ) Dharamsala and received back with certain observation and same has been sent to EE Dalhousie vide SE letter no. 6955 dated 28-9-2021. Now observation of the DPR is being attended and shall be submitted shortly.
7	C/o road from village Kilod to village Talai.	3	No	The alignment has been finalized. Private/forest land is involved and private land owners are not ready to donate their land. Forest case could not be prepared due to non-execution of gift deed by private land owners.
	वर्ष :	2021-22		
8	C/o balance work including mettaling and tarring of link road from Chakra to Sherpur (HPPWD Dalhousie Division).	1	Yes	DPR submitted to C.E(KZ) Dharamsala vide S.E 7 th Circle vide letter no. 533-35 dt 20-4-2022 for Rs. 669.72 Lakh only
9	C/o balance work including mettaling and tarring of link road from Orumour to Kakiana (HPPWD Dalhousie Division).	2	YES	DPR sent to CGM NABARD vide Adviser (P) Shimla office letter No.PLG FC(F) 1-43/21/RIDF-XXVI (R&B)2021-22 Loose dated 07.04.2022 for Rs. 492.86 Lacs . Under Consideration with NABARD
10	C/o balance work including mettaling and tarring of link road from Maira to Jakhral (HPPWD Salooni Division).	3	Yes	Manuscript copy of DPR sent to CE(KZ) Dharamshala vide this office letter No.294-96 Dated 12.04.2022 for Rs 1117.71 lacs and received back with observation from CE(KZ) Dharamshala vide his letter NO 800-01 dated 08.06.2022 and same has been sent to EE Salooni for attending the observations. DPR will be submitted shortly after attending the observations.
11	C/o link road from Sherpur to Simni including bridge over river Ravi.	4	No	D.P.R. Under preparation

12	C/o Gandhiyar to Bharuri road including bridge (HPPWD Dalhousie Division).	5	No	D.P.R. Under preparation
13	C/o balance work including metalling and tarring of link road from Kainthly to Bidroh (HPPWD Salooni Division).	6	Yes	Fair DPR sent to CE(KZ) Dharamshala vide this office letter No.280-82 Dated 12.04.2022 for Rs 905.23 lacs.
	वर्ष :	2022-23		
14	C/o link road to village Jutrah	1	No	Total length of the road is 7.000 km and in 6.266 km. forest land & in 0.739 km private land is involved. Gift Deed Done by the private landowner. The forest case under FCA for the diversion of 3.677-hectare forest land was prepared and submitted online on 31.10.2020 on PARIVESH (MOEF) Portal. The observations have been raised by Nodal officer Shimla on 03.12.2021 i.e. "Detailed presentation be made on necessity/Budget by HPPWD during "Vidhan Sabha Session in Dharamshala" but due to non-availability of time for presentation the same could not be presented in the Vidhan Sabha. The hard copy of presentation was sent to DFO Salooni vide Executive Engineer Salooni Division letter No. 9094-97 dated 16.12.2021 alongwith soft copy through e-mail dated 17.12.2021. The Nodal Officer Shimla vide letter dated 28.01.2022 requested to make presentation in the chamber of ACS (Forest) in Secretariat, Shimla on 03.02.2022 at 11:30 A.M. and accordingly the case was presented by Executive Engineer Salooni Division. Thereafter again observations were raised vide Nodal officer Shimla letter dated 10.02.2022, which were attended vide Executive Engineer, Salooni Division letter No. 2627 dated 21.04.2022. At present the forest land diversion case stands submitted to the Regional Office, Regional Office, GOI MoEF CGO Complex, Shivalik Khad, Longwood, Shimla HP vide Nodal Officer-cum- APCCF (FCA) O/o Pr. CCF (HoFF), HP Shimla letter No. Ft. 48-3851/2018 (FCA) dated 02.07.2022 and the case is pending with Regional officer MOEF Shimla.

15	C/o link road from village Bhunad to village Nagor.	2	NO	Alignment finalised and revenue papers under preparation.
16	C/o link road from Jandrightat to Devi Dehra via Nagela.	3	No.	Alignment being finalised.
17	C/o Bridge over Kotha Nallah on Dalhousie Cantt. to Bathri road.	4	No	DPR Under Preparation.
	MI लघु सिंचाई			
	वर्ष :	2019-20		
18	Remodeling of FIS Matiana in GP Bathri, Tehsil Dalhousie.	01	YES	Under Consideration with NABARD
	वर्ष :	2020-21		
19	LIS Manjeer in GP Manjeer, Tehsil Salooni, District Chamba, HP.	01	YES	Scheme infeasible.
	WSS पेयजल योजना			
	वर्ष :	2019-20		
20	Providing LWSS to Banikhet and adjoining areas under various Panchayats and Tehsil Dalhousie this schemes is substituted with:- Aug. / remodelling of various WSS under GP Serpur Manola Bathri, Pukhri, Banikhet Balera, Gadana, Jiunta Belly Tunuhatti Nainikhad, Mail, Chuhan Samleu Bagdhar and Nagali Under Bhattiyat and Dalhousie constituency (under ADB) माननीय विधायक ने पेयजल योजना स्कीम क्रमसंख्या 2 के स्थान पर सड़कें एवम् पुल	01	YES	Substituted Scheme approved under (ADB) vide Secy(JSV) to the GOHP No-IPH(B)(F) 5/8/2018 loose dated 16/01/2021 amounting to Rs 2958.86 Lac and Tender work under process.

	स्कीम क्रम संख्या 4 दीहें।			
	वर्ष :	2020-21		
21	Remodeling and augmentation of distribution system of various WSS in GP, Bhandal, Tehsil Salooni.	01	YES	Priority/ Scheme repeated as P-I 2018-19. 50% work of this priority covered under BASP.
22	Remodeling and augmentation of WSS Dhar Gowalu and Karwal in GP Karwal & Guwalu, Tehsil Salooni.	02	YES	Sanctioned under RIDF -XXVII, Work is in progress. 10% work completed
	वर्ष :	2022-23		
23	Remodeling & Augmentation of various WSS under GP Snooh, Sunri, Kilod, Bhandal, Dand, Kihar, ligga, Siunla, Kharal and Darekri by lifting water from Siul River, Tehsil Salooni.	01	YES	Approved under JJM. Tender Floated and finalization of financial bid is under process.
24	Remodeling & Augmentation of various WSS under GP Bhadela, Pichla Deur, Kharjautha & kandhwara by lifting water from Siul River in Tehsil Salooni.	02	YES	Approved under JJM. Tender Floated and finalization of financial bid is under process.
